## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# RAJYA SABHA UNSTARRED QUESTION NO.1633 TO BE ANSWERED ON 6<sup>TH</sup> AUGUST, 2024

#### DELAYED RECEIPT OF FOOD SUBSIDY AND ITS IMPLICATIONS

1633 SHRI MANAS RANJAN MANGARAJ:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the amount of outstanding payments that need to be paid to the Odisha State Civil Supplies Corporation in connection with paddy/rice procurement; and
- (b) by when the outstanding payments to OSCSC are likely to be cleared by the Ministry?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

### (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): State Government of Odisha has opted Decentralized Procurement (DCP) scheme for distribution of food grains to the beneficiaries under various Central Schemes. Quarterly subsidy claims are raised after the distribution of food grains.

Further, release of food subsidy towards distribution of food grains is an ongoing and continuous process. The claims received from the State Government are processed keeping in view the opening and closing balance of stock of the relevant financial year, procurement, allocation and distribution of Fair and Average Quality (FAQ) food grains, Food Corporation of India's (FCI) reconciliation, Utilization Certificate, Economic Cost of food grains etc, among others.

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Details of funds released towards food subsidy to State Government of Odisha during the last three years are as under:

Sl No	Year	Subsidy Released (fig. in Crore)
1	2022-23	Rs.7600.05
2	2023-24	Rs.14473.68
3	2024-25	Rs.2120.25
	upto 31.07.2024	

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